COURT NO. 19

THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (HOME)					
1	WP/31620/2026 IA 1/2026 Direction Petition	ALAPARTHI PHANEENDRA Vs UNION OF INDIA	PALA KARTHI KIRAN	GP FOR HOME GP FOR REVENUE	GUNTUR
2	WP/31666/2026 IA 1/2026 Direction Petition	M/S SRI PEDDIREDDY FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
3	WP/31667/2026 IA 1/2026 Direction Petition	LAKSHMI FIREWORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
4	WP/31671/2026 IA 1/2026 Direction Petition	FEDBANK FINANCIAL SERVICES LTD Vs THE STATE OF ANDHRA PRADESH	AMAR DHRUV VELURI	GP FOR HOME	GUNTUR
5	WP/31714/2026 IA 1/2026 Suspension Petition IA 2/2026 Stay Petition IA 3/2026 Dispense with Petition IA 4/2026 Direction Petition	MUNAGAPATI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR HOME	GUNTUR
6	WP/31746/2026 IA 1/2026 Stay Petition	ATLA SRINIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	GP FOR HOME tom	SPS NELLORE
7	WP/31757/2026 IA 1/2026 Direction Petition	VEERAMACHENENI CHANDRA NAGU Vs THE STATE OF ANDHRA PRADESH	GANESH GORAPALLI	GP FOR HOME	KURNOOL
8	WP/31779/2026 IA 1/2026 Direction Petition	INDRAKANTI MARIYAMMA Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR HOME	PRAKASAM
9	WP/31796/2026 IA 1/2026 Direction Petition	MANDRU VENKATA ANAND Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR HOME	WEST GODAVARI
10	WP/31809/2026 IA 1/2026 Direction Petition	PADARTHI RAJU Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME	GUNTUR
11	WP/31811/2026 IA 1/2026 Direction Petition	SMT. PURELLA BHAGYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
12	WP/31817/2026 IA 1/2026 Direction Petition	D MUSHTAQ BASHA Vs THE STATE OF ANDHRA PRADESH	KALE VIJAYA RAJU	GP FOR HOME	KURNOOL
13	WP/31834/2026	KANAPARTHY	T LAKSHMI NARAYANA	GP FOR HOME	SPS NELLORE

	IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	NAGENDRA Vs THE STATE OF ANDHRA PRADESH			
14	WP/31836/2026 IA 1/2026 Direction Petition	M/S FINCFRIENDS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR HOME	VISAKHAPATNAM
15	WP/31841/2026 IA 1/2026 Direction Petition	EDIGA GOVINDA GOWD Vs STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	GP FOR HOME	KURNOOL
16	WP/31843/2026 IA 1/2026 Direction Petition	K SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	DONDAPPAGARI SAI SIDDI SRIKHAR	GP FOR HOME	KRISHNA
17	WP/31850/2026 IA 1/2026 Direction Petition	ANUMULASETTY JAGADISH Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR HOME	VISAKHAPATNAM
18	WP/31856/2026 IA 1/2026 Direction Petition	SHAIK MAHABOOB BASHA Vs THE STATE OF ANDHRA PRADESH	SHAIK JAVVAD UR RAHAMAN	GP FOR HOME	GUNTUR

FOR ADMISSION

19	CRLP/9715/2026 IA 1/2026 Stay Petition	PENNADA SURESH KUMAR Vs THE STATE OF ANDHRA PRADESH	JONNALAGADDA RAMA MOHAN	PUBLIC PROSECUTOR	WEST GODAVARI
20	CRLP/9745/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MADIBOINA SURYANARAYANA ALIAS VEERAIAH Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	tom	KRISHNA
21	CRLP/9751/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK NAZIYA BEGUM Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	ANANTAPUR
22	CRLP/9761/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GOLLA SATISH NAIDU ALIAS SATISH BABU Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	PUBLIC PROSECUTOR	KRISHNA
23	CRLP/9762/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Condone Delay in Rep	VADDE NAGARJUNA Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	PUBLIC PROSECUTOR	KURNOOL
24	CRLP/9763/2026 IA 1/2026 Stay Petition	RAMAYANAM SIVAIAH Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	PUBLIC PROSECUTOR	YSR KADAPA
25	CRLP/9764/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SEEMAN GOWTHAM Vs THE STATE OF ANDHRA PRADESH	MD SALEEM	PUBLIC PROSECUTOR	KRISHNA
26	CRLP/9765/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PINAPATI SUDHEER BENARJI Vs THE STATE OF ANDHRA PRADESH	M PHANI KUMAR	PUBLIC PROSECUTOR	GUNTUR

27	CRLP/9766/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MOHAMMED IMRAN UL HAQ Vs THE STATE OF ANDHRA PRADESH	V KRISHNA SWAROOP	PUBLIC PROSECUTOR	VISAKHAPATNAM
28	CRLP/9767/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MAREEDU USHA KEERTHI Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	PUBLIC PROSECUTOR	KRISHNA
29	CRLP/9768/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MURA RAJANNA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	PUBLIC PROSECUTOR	YSR KADAPA
30	CRLP/9769/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	EDHIBILLI SANTOSHI Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	EAST GODAVARI
31	CRLP/9770/2026 IA 1/2026 Stay Petition	SYAMALA DEVI KOTHARI Vs THE STATE OF ANDHRA PRADESH	KONDIPARTHI V RATNAKAR	PUBLIC PROSECUTOR	KRISHNA
32	CRLP/9771/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MALLELA ANURADHA Vs THE STATE OF ANDHRA PRADESH	RATAN MOHAN MEDIDA	PUBLIC PROSECUTOR	GUNTUR
33	CRLP/9773/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	AMUJALA MAHESH Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	PUBLIC PROSECUTOR	WEST GODAVARI
34	CRLP/9775/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NAIDU NAGA VENKATA SIVA SAI NIKHIL Vs THE STATE OF ANDHRA PRADESH	SIVA SANKARA RAO BORRA	PUBLIC PROSECUTOR	GUNTUR
35	CRLP/9776/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MUDILLI RADHA KRISHNA Vs THE STATE OF ANDHRA PRADESH	GANGISETTI UMA SANKAR	PUBLIC PROSECUTOR	GUNTUR
36	CRLP/9777/2026 IA 1/2026 Stay Petition	GOTTIPATI SAI CHAND Vs THE STATE OF ANDHRA PRADESH	RAMA MOHAN RAO KOTHA		WEST GODAVARI
37	CRLP/9778/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHUKKA BABU Vs THE STATE OF ANDHRA PRADESH	SANJAYA VIRGIL JALA	PUBLIC PROSECUTOR	GUNTUR
38	CRLP/9780/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KOORAKU SREENIVASULU Vs THE STATE OF ANDHRA PRADESH	GRANDHI PRIYANKA	PUBLIC PROSECUTOR	SPS NELLORE
39	CRLP/9781/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Compromise Petition IA 4/2026 Permission Petition	LAKKIREDDY VEERA SIVA REDDY ALIAS KIRAN Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	PUBLIC PROSECUTOR P M MITHILESHWARA REDDY	YSR KADAPA
40	CRLP/9782/2026 IA 1/2026 Dispense with Petition IA 2/2026	THAMINIPATI JHANSI ALIAS SIGAMALA JHANSI Vs THE STATE OF ANDHRA	VMR LEGAL	PUBLIC PROSECUTOR	YSR KADAPA

	Stay Petition	PRADESH			
41	CRLP/9783/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SIMHACHALAM BAIRI Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	KRISHNA
42	CRLP/9784/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GONUGUNTA PAVAN KUMAR Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	PUBLIC PROSECUTOR	PRAKASAM
43	CRLP/9785/2026 IA 1/2026 Stay Petition	THOKALA SAI TEJA Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR	KURNOOL
44	CRLP/9786/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KALERU ANUSHA Vs THE STATE OF ANDHRA PRADESH	RAMA MOHAN RAO KOTHA	PUBLIC PROSECUTOR	GUNTUR
45	CRLP/9787/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHAYA DHANUNJAYA Vs THE STATE OF ANDHRA PRADESH	T M K CHAITANYA	PUBLIC PROSECUTOR	ANANTAPUR
46	CRLP/9788/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KAMAGONDA DIVYA SREE Vs THE STATE OF ANDHRA PRADESH	HARISH KUMAR RASINENI	PUBLIC PROSECUTOR	ANANTAPUR
47	CRLP/9789/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	P VEERANNA GOUD Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR	KURNOOL
48	CRLP/9791/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHIMAKURTHI VENKATESH Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	PUBLIC PROSECUTOR	GUNTUR
49	CRLP/9792/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PRATHAPANENI SRINIVASA RAO ALIAS VASU Vs THE STATE OF ANDHRA PRADESH	S V INDIRA	PUBLIC PROSECUTOR	WEST GODAVARI
50	CRLP/9795/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	A KRISHNA MURTHY Vs A MUNIKANTAMMA	KOCHIRI RAJA SHEKAR	PUBLIC PROSECUTOR	CHITTOOR
51	CRLP/9796/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MOJJADA SRIDEVI Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR	VISAKHAPATNAM
52	CRLP/9797/2026 IA 1/2026 Stay Petition	PAGA VINAY KUMAR Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR	WEST GODAVARI
53	CRLP/9800/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	G KESHAVA Vs THE STATE OF ANDHRA PRADESH	GADIRAJU RAJESHWARI	PUBLIC PROSECUTOR	CHITTOOR
54	CRLP/9801/2026 IA 1/2026 Stay Petition IA 2/2026	ATHMAKURI JAGADHEESH Vs THE STATE OF ANDHRA	PILLIX LAW FIRM	PUBLIC PROSECUTOR	WEST GODAVARI

	Condone Delay in Rep	PRADESH			
55	CRLP/9802/2026 IA 1/2026 Stay Petition	VIJAY BABU MUPPIDI Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	PUBLIC PROSECUTOR	VISAKHAPATNAM
56	CRLP/9803/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PASUSALA KALAVATHI Vs THE STATE OF ANDHRA PRADESH	UDAY KUMAR VAMPUGADAVALA	PUBLIC PROSECUTOR	VISAKHAPATNAM
57	CRLP/9805/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MEKALA SANKAR KUMAR Vs THE STATE OF ANDHRA PRADESH	THATHIREDDY ASHOK SRIVASTAVA	PUBLIC PROSECUTOR	ANANTAPUR

COURT NO. 19

THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM

To be Heard on Monday The 2nd day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
58	CRLP/9323/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SELVARAJ ANBAIAH Vs THE STATE OF ANDHRA PRADESH	VARADAM SAI LIKHITH	PUBLIC PROSECUTOR t	GUNTUR
59	WP/27662/2026 IA 1/2026 Direction Petition	KOSURI VARALAKSHMI Vs THE STATE OF ANDHRA PRADESH	NIRMALBABU A	GP FOR HOME	KRISHNA
60	WP/31180/2026 IA 1/2026 Direction Petition IA 2/2026 Permission Petition	KAIKALA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	THOTA ASHOK KUMAR	GP FOR HOME T NIRANJAN Deputy Solicitor General of India	CHITTOOR
61	WP/31587/2026 IA 1/2026 Direction Petition	BHUMA SANDEEP KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE tom	KURNOOL
62	WP/31628/2026 IA 1/2026 Direction Petition	S SATHYA Vs THE STATE OF ANDHRA PRADESH	GANTA PARAMESHWARA NAIDU	GP FOR HOME tom	CHITTOOR
63	CRLP/8816/2026 IA 1/2026 Stay Petition	SUDA SURESH VEERA VENKATA NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR V R MAHESWARA RAO PALETI cell	KRISHNA
64	CRLP/9109/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KOMMAREDDY LAKSHMA REDDY Vs THE STATE OF ANDHRA PRADESH	P VIVEK	PUBLIC PROSECUTOR	GUNTUR
65	CRLP/9422/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MAMILLAPALLI SAI SATYA CHARAN Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	PUBLIC PROSECUTOR	GUNTUR
66	CRLP/9498/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PETLA SANYASI RAO Vs THE STATE OF ANDHRA PRADESH	JANGAM N V RAJA RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
67	CRLP/9551/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PUTTA SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	S S BHATT	PUBLIC PROSECUTOR	SPS NELLORE
68	CRLP/9599/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	G NAGABUSHANA REDDY ALIAS NAGABHUSANAM REDDY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	PUBLIC PROSECUTOR	CHITTOOR
69	CRLP/9640/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KURUMOJU SRINIVASARAO Vs THE STATE OF ANDHRA PRADESH	S A V RATNAM	PUBLIC PROSECUTOR	VISAKHAPATNAM

70	CRLP/9649/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KAKU PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	PUBLIC PROSECUTOR	SPS NELLORE
71	CRLP/9656/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHIRLA DURGA RANI Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	PUBLIC PROSECUTOR	WEST GODAVARI
72	CRLP/9664/2026 IA 1/2026 Suspension Petition	DURGASI SUBRAHMANYAM Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	EAST GODAVARI
73	CRLP/9665/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	JINKA VENUGOPAL Vs BADVELI NAGAMUNI REDDY	SAHEBGARI DADA HAYATNADIM	PUBLIC PROSECUTOR	YSR KADAPA
74	CRLP/9669/2026 IA 1/2026 Suspension Petition	D SUBHA Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	EAST GODAVARI
75	CRLP/9754/2026	SURISETTY VAMSI KRISHNA Vs THE STATE OF ANDHRA PRADESH	K S S NARAYANA	PUBLIC PROSECUTOR tom	VISAKHAPATNAM

ADMISSION 35(3) MATTERS

76	CRLP/9121/2026 IA 2/2026 Stay Petition	DASARI VASU Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	PUBLIC PROSECUTOR cell	PRAKASAM
77	CRLP/9417/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	AVUGADDA BALA SHANKAR Vs THE STATE OF ANDHRA PRADESH	S M SUBHAN	PUBLIC PROSECUTOR cell	VISAKHAPATNAM
78	CRLP/9431/2026 IA 1/2026 Stay Petition	BALAJI KARI Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	PUBLIC PROSECUTOR cell	ANANTAPUR
79	CRLP/9435/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NANDOORI KANAKA LINGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	PUBLIC PROSECUTOR cell	VISAKHAPATNAM
80	CRLP/9445/2026 IA 1/2026 Stay Petition	BALAJI KARI Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	PUBLIC PROSECUTOR cell	ANANTAPUR
81	CRLP/9453/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	RAJKUMAR AGARWAL Vs THE STATE OF ANDHRA PRADESH	A.PADMA VANDITHA	PUBLIC PROSECUTOR cell	VISAKHAPATNAM
82	CRLP/9470/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	JUVVA PRAVEEN KUMAR Vs THE STATE OF ANDHRA PRADESH	MAHADEVA KANTHRIGALA	PUBLIC PROSECUTOR cell	WEST GODAVARI
83	CRLP/9480/2026 IA 1/2026 Stay Petition	P D VINOD KUMAR Vs THE STATE OF ANDHRA	KUNUKU RAJA SEKHAR	PUBLIC PROSECUTOR cell	CHITTOOR

		PRADESH			
84	CRLP/9483/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GANGAPATNAM RAVINDRA REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	PUBLIC PROSECUTOR cell	SPS NELLORE
85	CRLP/9485/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NANNAM YUVARAJ Vs THE STATE OF ANDHRA PRADESH	PANGI RAJU BABU	PUBLIC PROSECUTOR cell	KRISHNA
86	CRLP/9497/2026 IA 1/2026 Stay Petition	THOTA MANOJ KUMAR Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR cell	KRISHNA
87	CRLP/9508/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	U DINESH KUMAR Vs THE STATE OF ANDHRA PRADESH	G VENKATA REDDY	PUBLIC PROSECUTOR cell	CHITTOOR
88	CRLP/9510/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BHUPALAM SREENIVASULU Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR cell	ANANTAPUR
89	CRLP/9511/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PARRE KOTAIAH Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	PUBLIC PROSECUTOR	GUNTUR
90	CRLP/9520/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BITRA RAGHAVENDRA RAO Vs THE STATE OF ANDHRA PRADESH	SARANU PHANI TEJA	PUBLIC PROSECUTOR cell	GUNTUR
91	CRLP/9528/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KAKU MAHESH Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	PUBLIC PROSECUTOR cell	-
92	CRLP/9536/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	YERRAGUNTLA JYOTHI Vs THE STATE OF ANDHRA PRADESH	D S N V PRASAD BABU	PUBLIC PROSECUTOR cell	-
93	CRLP/9537/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	REV JALLI ADAM KENNEDY Vs THE STATE OF ANDHRA PRADESH	SANDEEPSRAVANKUMAR JOGI	PUBLIC PROSECUTOR G ELISHA cell	GUNTUR
94	CRLP/9540/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SAMBRAJYA LAKSHMI TOKALA Vs THE STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	PUBLIC PROSECUTOR cell	GUNTUR
95	CRLP/9541/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	VANGALAPUDI PRAVEEN KUMAR Vs THE STATE OF ANDHRA PRADESH	KINTALI DHARMA RAO	PUBLIC PROSECUTOR cell	GUNTUR
96	CRLP/9544/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	M VARALAKSHMI Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	PUBLIC PROSECUTOR cell	CHITTOOR

97	CRLP/9545/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GUMMANURU RAMANJINEYULU Vs THE STATE OF ANDHRA PRADESH	DWARAMPUDI SAVITHRI	PUBLIC PROSECUTOR cell	ANANTAPUR
98	CRLP/9586/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	VALISETTY SURYA CHANDRA KANNA BABU Vs THE STATE OF ANDHRA PRADESH	S A V RATNAM	PUBLIC PROSECUTOR cell	VISAKHAPATNAM
99	CRLP/9604/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MADATHALA KASTURI REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	PUBLIC PROSECUTOR cell	PRAKASAM
100	CRLP/9644/2026 IA 1/2026 Stay Petition	SRINIVASU NAIDU Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	PUBLIC PROSECUTOR	KRISHNA
101	CRLP/9683/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Condone Delay in Rep	JINKA CHALAPATHI ALIAS GINKA VENKATA CHALAPATHI Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	PUBLIC PROSECUTOR	CHITTOOR
102	CRLP/9684/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHINTALA CHERUVU SATYANARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	PUBLIC PROSECUTOR	PRAKASAM
103	CRLP/9695/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GULAPALLY RANJEETH KUMAR ALIAS RANJITH Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	PUBLIC PROSECUTOR	KRISHNA
104	CRLP/9701/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	UTUKOORI RAGHU RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	PUBLIC PROSECUTOR	YSR KADAPA
105	CRLP/9705/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHITTELA NAGARJUNA Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	PUBLIC PROSECUTOR	PRAKASAM

INTERLOCUTORY (FIRE WORKS MATTERS)

106.1,106.2,106.3,106.4,106.5,106.6,106.7,106.8,106.9,106.10,106.11,106.12,106.13,106.14,106.15,106.16,106.17,106.18,106.19,106.20 along with 106

106	WP/27771/2026 IA 1/2026 Suspension Petition	SRI ANJANAYA FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	WEST GODAVARI
106.1	WP/27802/2026 IA 1/2026 Suspension Petition	SRI JYOTHULA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	WEST GODAVARI
106.2	WP/28435/2026 IA 1/2026 Direction Petition	DULAM VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	P RAVIKANTH	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.3	WP/28613/2026 IA 1/2026 Direction Petition	SRI BOMMU PHAKEER RAJU Vs THE STATE OF ANDHRA	M RAVINDRA	GP FOR HOME	EAST GODAVARI

		PRADESH			
106.4	WP/28616/2026 IA 1/2026 Suspension Petition	SRI P MANIKYALA RAO Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME	EAST GODAVARI
106.5	WP/29142/2026 IA 1/2026 Direction Petition	SRI VALLURI RAMBABU Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.6	WP/29143/2026 IA 1/2026 Suspension Petition	SRI DURGA KAMESWARI FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	VISAKHAPATNAM
106.7	WP/29144/2026 IA 1/2026 Suspension Petition	SRI HARI CHANDRA SRINU FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.8	WP/31393/2026 IA 1/2026 Suspension Petition	DAKE RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME	EAST GODAVARI
106.9	WP/31415/2026 IA 1/2026 Suspension Petition	SRI JANAKI RAMA FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.10	WP/31417/2026 IA 1/2026 Direction Petition	M/S PAVANI FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.11	WP/31428/2026 IA 1/2026 Direction Petition	SRI LAXMI DURGA FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.12	WP/31456/2026 IA 1/2026 Suspension Petition	SRI VENKATESWARA RAJA FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.13	WP/31570/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	M/S. VIJAYA GANAPATHI FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP FOR HOME	GUNTUR
106.14	WP/31612/2026 IA 1/2026 Suspension Petition	VEERA VENKATA VIGHNESWARA FIRE WORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.15	WP/31616/2026 IA 1/2026 Direction Petition	M/S. SRI KANAKA DURGA FIRE CRACKERS MANUFACTURING UNIT Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.16	WP/31618/2026 IA 1/2026 Direction Petition	M/S VENKATA DURGA GRAND FIREWORKS Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.1	WP/31630/2026	MUSTHAFA FIREWORKS	M RAVINDRA	GP FOR HOME	EAST GODAVARI

7	IA 1/2026 Direction Petition	Vs THE STATE OF ANDHRA PRADESH		GP FOR REVENUE	
106.18	WP/31631/2026 IA 1/2026 Suspension Petition	NARALA SATYA VIJAY Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.19	WP/31635/2026 IA 1/2026 Direction Petition	SRI SYED BAJI BAIG Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
106.20	WP/31636/2026 IA 1/2026 Direction Petition	SRI MIDDE NARAYANA Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI

COURT NO. 19

THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM

To be Heard on Monday The 2nd day of November 2026(AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR EXTENSION OF INTERIM ORDERS					
107	CRLP/4840/2026 IA 2/2026 Suspension Petition	KANDRA YASWANTH KUMAR Vs THE STATE OF ANDHRA PRADESH	KARUPOLU NARASIMHA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
108	CRLP/6393/2026 IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay in Rep IA 3/2026 Stay Petition	CHINTHALAPATI RAVIPRASAD RAJU (DELETED NOT PRESSED) Vs THE STATE OF ANDHRA PRADESH	A V BADRA NAGA SESHAYYA	PUBLIC PROSECUTOR K.V.S.S.PRABHAKARA RAO	EAST GODAVARI
109.1,109.2 along with 109					
109	CRLP/8285/2026 IA 2/2026 Stay Petition	BAKURU BHARGAVI Vs GARIMELLA SWARUPA RANI	KRUPACHAND GOGINENI	SIVA KUMARI SURINENI PUBLIC PROSECUTOR CJ NOTE	KRISHNA
109.1	CRLRC/911/2026 IA 1/2026 Dispense with Petition	BAKURU SUNIL KUMAR Vs GARIMELLA SWARUPA RANI	KRUPACHAND GOGINENI	SIVA KUMARI SURINENI PUBLIC PROSECUTOR	KRISHNA
109.2	CRLRC/920/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BAKURU BHARGAVI Vs GARIMELLA SWARUPA RANI	KRUPACHAND GOGINENI	SIVA KUMARI SURINENI PUBLIC PROSECUTOR	KRISHNA
FOR APPEARANCE					
110	CRLP/9504/2026 IA 1/2026 Stay Petition	BALAJI KARI Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	PUBLIC PROSECUTOR cell	ANANTAPUR
111	CRLP/9581/2026 IA 1/2026 Stay Petition	POODOTA RAJU ALIAS RAJU POODOTA Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR cell	GUNTUR
FOR ORDERS					
112	CRLP/7971/2026 IA 1/2026 Stay Petition	RAGHU RAM YADAV LAKKAMGARI Vs THE STATE OF ANDHRA PRADESH	C LAKSHMANNA	PUBLIC PROSECUTOR	KURNOOL
FOR ADMISSION					
113	CRLP/168/2025 IA 1/2025 Stay Petition	SINGAMSETTY RAMMOHAN Vs STATE OF ANDHRA PRADESH	J UGRANARASIMHA	PUBLIC PROSECUTOR	SPS NELLORE
114	CRLP/11718/2025 IA 2/2025 Stay Petition	VENKATESWARA TRADERS Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR AISHWARYA NAGULA cell	GUNTUR
115	CRLP/12753/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	VEMULAPATI SESHU PRIYA Vs THE STATE OF ANDHRA PRADESH	A CHANDRAIH NAIDU	PUBLIC PROSECUTOR	CHITTOOR

116.1 along with 116

116	CRLP/1552/2026 IA 1/2026 Stay Petition	TATA VENKATA VARAHA SIVA KRISHNA LOHITH Vs THE STATE OF ANDHRA PRADESH	JANARDHANA REDDY PONAKA	PUBLIC PROSECUTOR RAVITEJA JAMMALAMADAKA	VIZIANAGARAM
116.1	CRLP/856/2026 IA 1/2026 Stay Petition	TATA VENKATA DHURGA LAXMI NARASIMHA BHASKAR Vs THE STATE OF ANDHRA PRADESH	JANARDHANA REDDY PONAKA	PUBLIC PROSECUTOR RAVITEJA JAMMALAMADAKA	VIZIANAGARAM
117	CRLP/2340/2026 IA 2/2026 Stay Petition	KATARI KANAKA RAO Vs THE STATE OF ANDHRA PRADESH	VARREY VENKATA NAGA VISHNU TEJA	PUBLIC PROSECUTOR	KRISHNA
118	CRLP/4966/2026 IA 1/2026 Stay Petition	NUTHALAPATI VEERA VENKATA SATHYA RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	PUBLIC PROSECUTOR	SPS NELLORE
119	CRLP/5010/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NANDHIGAMA SRINIVASARAO Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	PUBLIC PROSECUTOR	KRISHNA
120	CRLP/5346/2026 IA 1/2026 Stay Petition	PUPPALA RANGANATH Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	PUBLIC PROSECUTOR SATYANARAYANA NIMMALA	KURNOOL
121	CRLP/5974/2026 IA 1/2026 Stay Petition	KORITALA VENKATA SANDEEP Vs THE STATE OF ANDHRA PRADESH	PARDHA SARADHI A V	PUBLIC PROSECUTOR K V ADITYA CHOWDARY	GUNTUR
122	CRLP/7260/2026 IA 1/2026 Stay Petition	S RAMA MURTHY Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	PUBLIC PROSECUTOR	ANANTAPUR
123	CRLP/7324/2026 IA 1/2026 Stay Petition	NADIMINTI SARADA Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR cell	VIZIANAGARAM
124	CRLP/7325/2026 IA 1/2026 Stay Petition	TATA VENKATA DHURGA LAXMI NARASIMHA BHASKAR Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR cell	VISAKHAPATNAM
125	CRLP/7338/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PRASANT Vs THE STATE OF ANDHRA PRADESH	BABU RAO PANDIRI	PUBLIC PROSECUTOR G VIVEKANAND	KRISHNA
126	CRLP/7500/2026 IA 1/2026 Stay Petition	KASU SESHI REDDY Vs THE STATE OF ANDHRA PRADESH	RAYALA BHAGYA RAJA	PUBLIC PROSECUTOR SHAIK AMEENA REHMANI cell	VISAKHAPATNAM
127	CRLP/7511/2026 IA 2/2026 Stay Petition	KOMMINENI SRI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	ALAPATI LALITH NIKHIL	PUBLIC PROSECUTOR	GUNTUR
128	CRLP/7558/2026 IA 1/2026 Dispense with Petition	GADDE LAKSHMI DEVI Vs THE STATE OF ANDHRA	RAJENDRA C	PUBLIC PROSECUTOR	YSR KADAPA

	IA 2/2026 Stay Petition	PRADESH			
129	CRLP/8617/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	M SUMAN SANDEEP KUMAR Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR cell	KURNOOL
130	CRLP/8779/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BONU DURGA NARESH YADAVA Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	PUBLIC PROSECUTOR	KRISHNA
131	CRLP/9040/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KALISETTY VENKATA MARUTHI PHANI KUMAR ALIAS KALISETTY PHANI KUMAR Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	PUBLIC PROSECUTOR	GUNTUR
132	CRLP/9045/2026 IA 1/2026 Stay Petition	TAMMISETTY BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	NAGESWARA RAO CHAVA	PUBLIC PROSECUTOR	KRISHNA
133	CRLP/9450/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MALAPATI KUMAR CHOWDARY Vs THE STATE OF ANDHRA PRADESH	RAVI KIRAN PONNURU	PUBLIC PROSECUTOR	GUNTUR
134	CRLP/9481/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK SUSHMA Vs THE STATE OF ANDHRA PRADESH	GINJUPALLI SUBBA RAO	PUBLIC PROSECUTOR	GUNTUR
135	CRLP/9601/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BOYA LAKSHMANNA Vs THE STATE OF ANDHRA PRADESH	TALARI RAJESWARI	PUBLIC PROSECUTOR	KURNOOL
136	CRLP/9603/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KASARAM JANAKI REDDY Vs THE STATE OF ANDHRA PRADESH	CHAVA BHAVANA CHOWDARY	PUBLIC PROSECUTOR	VISAKHAPATNAM
137	CRLP/9639/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KANIKANTI VEERA RAGHAVARAO Vs THE STATE OF ANDHRA PRADESH	KOGANTI NAGESWARA RAO	PUBLIC PROSECUTOR	KRISHNA
138	CRLP/9692/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHINTAMREDDY LOKESHREDDY Vs THE STATE OF ANDHRA PRADESH	DAMINENI TEJA	PUBLIC PROSECUTOR	SPS NELLORE
139	WP/9571/2024 IA 1/2024 Direction Petition	KALLURI HARI BABU Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR HOME	PRAKASAM
140	WP/4461/2026 IA 1/2026 Stay Petition	M/S MUTHOOT FINCROP LIMITED Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP FOR HOME K S S NARAYANA	EAST GODAVARI
141	WP/15535/2026	A SREEKANTH Vs THE STATE OF ANDHRA PRADESH	NALLABOTHULA RUDRA VEDH	GP FOR HOME	YSR KADAPA

142	WP/27876/2026 IA 1/2026 Direction Petition	GUNDA SATYA PRAMEELA Vs THE STATE OF ANDHRA PRADESH	CHENNAKESAVULU KOTTE	GP FOR HOME	PRAKASAM
143	WP/28579/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	MUSUNURI SOWDANYA Vs THE STATE OF ANDHRA PRADESH	BALAIAH B	GP FOR HOME	KRISHNA
144	WP/28597/2026 IA 1/2026 Direction Petition	YELCHURI VEERANJANEYULU Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR HOME	PRAKASAM
145	WP/30426/2026 IA 1/2026 Direction Petition	JAMPA DEENADAYAL Vs THE STATE OF ANDHRA PRADESH	M VENKATA RAMANA REDDY	GP FOR HOME	-
146	WP/30833/2026 IA 1/2026 Direction Petition	M NAGESH Vs THE STATE OF ANDHRA PRADESH	R ANNAPURNA	GP FOR HOME	-
147	WP/31544/2026 IA 1/2026 Direction Petition	NADIPINENI BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP FOR HOME court	PRAKASAM

ADMISSION

148	CRLP/7221/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	M SAI KUMAR NAIK Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	PUBLIC PROSECUTOR	YSR KADAPA
149	CRLP/996/2026 IA 1/2026 Dispense with Petition	DR G ASHOK KUMAR Vs R TIRUMALA RAO	N BHARATH SIMHA REDDY	POOLLA SRAVANTH MALLAVELLI NAGA SAI LALITH KUMAR NAMBURI D V S RAGHAVA PUBLIC PROSECUTOR	VISAKHAPATNAM
150	CRLP/1604/2026 IA 2/2026 Stay Petition	SYED ANVID BASHA Vs THE STATE OF ANDHRA PRADESH	M L NEELIMA	PUBLIC PROSECUTOR	KURNOOL
151	CRLP/4383/2026 IA 2/2026 Stay Petition	CHINTA HARI PRASAD Vs THE STATION HOUSE OFFICER	D V V S S N H BHUJANGA RAO	PUBLIC PROSECUTOR KOTHA LEELA GANESH RAGHAVENDRA	WEST GODAVARI
152	CRLP/6770/2026 IA 2/2026 Stay Petition	DUDEKULA SHAMSAD BEGUM Vs THE STATE OF ANDHRA PRADESH	B SIVA KESAVA REDDY	PUBLIC PROSECUTOR SHAIK AFZAL MOHAMMED	PRAKASAM
153	CRLP/8161/2026 IA 1/2026 Permission Petition	GUBBALA ANNAJI VENKATA KRISHNA NAGA CHANDRA SEKHAR ALIAS ANNAJI SEKHAR Vs CENTRAL BUREAU OF INVESTIGATION	UMESH CHANDRA P V G	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	KRISHNA

ADMISSION (HOME)

154	WP/28067/2024 IA 1/2024 Direction Petition	MANDAVA CHANDRA SEKHAR Vs THE STATE OF AP	DASARI S V V S V PRASAD	GP FOR HOME	GUNTUR
155	WP/28762/2025	VUSSE GNANA KUMARI	G RONALD RAJU	GP FOR HOME	WEST GODAVARI

	IA 1/2025 Suspension Petition	Vs THE STATE OF AP			

FOR COMPROMISE

156	CRLP/9617/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Permission Petition IA 4/2026 Compromise Petition	MALE VENKATA SWAMY Vs THE STATE OF ANDHRA PRADESH	PONNEKANTI MALLIKARJUNA RAO	PUBLIC PROSECUTOR SRIKANTH GADIPUDI	GUNTUR

COURT NO. 19

THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM

To be Heard on Monday The 2nd day of November 2026(AT 02:15 PM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (HOME) (POLICE INTERFERENCE IN CIVIL DISPUTES)					
157	WP/28029/2024 IA 1/2024 Direction Petition	TURAKA BHARATI Vs THE STATE OF ANDHRA PRADESH	PILLUTLA SAI AVINASH	GP FOR HOME V V SATISH (SC for APEPDCL)	GUNTUR
158	WP/28369/2024 IA 1/2024 Direction Petition	PAALAGIRI MADHAVI LATHA Vs THE STATE OF ANDHRA PRADESH	TAMMA POOJA DEEPTHI	GP FOR HOME	SPS NELLORE
159	WP/29342/2024 IA 1/2024 Direction Petition	AGASTI SRIMANNARAYANA Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	GP FOR HOME	KRISHNA
160	WP/329/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	REV.M.A.S. MARTINS Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP FOR HOME SARASCHANDRA BABU JAKKAMSETTY	WEST GODAVARI
161	WP/2761/2025 IA 1/2025 Direction Petition	SHAIK RIJWANA Vs STATE OF ANDHRA PRADESH	TAMMA POOJA DEEPTHI	GP FOR HOME	SPS NELLORE
162	WP/3406/2025 IA 1/2025 Direction Petition	AVULE GANGADHAR REDDY Vs THE STATE OF AP	Dondappagari Sai Siddi Srikhar	GP FOR HOME K NAGA PHANINDRA	PRAKASAM
163	WP/8972/2025 IA 1/2025 Direction Petition	KODI VIJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	VUNDAVALLI JAGADISH VC	GP FOR HOME	WEST GODAVARI
164	WP/14947/2025 IA 1/2025 Direction Petition	POULE KARTHEEK Vs THE STATE OF ANDHRA PRADESH	P VASU SEKHAR	GP FOR HOME ABHISHEK KANYALUR	CHITTOOR
165	WP/24282/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition	ANNAPAREDDY SREENIVASA RAO Vs THE STATE OF AP	BALA KRISHNA SASTRY	GP FOR HOME	KRISHNA
166	WP/24601/2025 IA 1/2025 Suspension Petition	KANKANALA ANAND KUMAR Vs STATE OF ANDHRA PRADESH	AMANCHARLA SATISH BABU	GP FOR HOME	PRAKASAM
167	WP/33001/2025 IA 1/2025 Direction Petition	PUTTI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	SOURI BABU DUPPATI	GP FOR HOME	GUNTUR
168	WP/35598/2025 IA 1/2025 Stay Petition IA 1/2026 Additional Material Petition	K UDAYA KUMAR Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP FOR HOME M.S.BANU PRASAD RAO	CHITTOOR
169	WP/3349/2026 IA 1/2026 Direction Petition	P SURENDRA BABU Vs THE STATE OF ANDHRA PRADESH	ATI NAGA SURYA VENKATESH	GP FOR HOME	GUNTUR

170	WP/4072/2026 IA 1/2026 Direction Petition	KORAPATI NAGENDRA Vs THE STATE OF ANDHRA PRADESH	PATIL YUGANDHAR REDDY	GP FOR HOME PILLIX LAW FIRM ,	YSR KADAPA
171	WP/9486/2026 IA 1/2026 Direction Petition	T. THIMMALAH NARIGAPPA Vs STATE OF ANDHRA PRADESH	TALARI RAJESWARI	GP FOR HOME	ANANTAPUR
172	WP/10319/2026 IA 1/2026 Direction Petition	DANGETI RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	MAKIREDDY MANOJ	GP FOR HOME	EAST GODAVARI
173	WP/10320/2026 IA 1/2026 Direction Petition	DESA SUMITHRA Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	GP FOR HOME	YSR KADAPA
174	WP/10343/2026	VADLAMUDI BALAKRISHNA Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR HOME	KRISHNA
175	WP/13293/2026 IA 1/2026 Direction Petition	LAMBU SITA MAHALAKSHMI Vs STATE OF ANDHRA PRADESH	VARA LAKSHMI CHEKURI	GP FOR HOME KIRAN TIRUMALASETTI	GUNTUR
176	WP/16158/2026 IA 1/2026 Direction Petition	SAHIK NOOR BASHA Vs THE STATE OF ANDHRA PRADESH	MOHAMMED BAJI	GP FOR HOME	WEST GODAVARI
177	WP/16516/2026 IA 1/2026 Direction Petition	LANKA LAKSHMANA Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	GP FOR HOME	GUNTUR
178	WP/16790/2026 IA 1/2026 Direction Petition	TEDLA KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	PENUMAKA VENKATA RAO	GP FOR HOME	VIZIANAGARAM
179	WP/17004/2026 IA 1/2026 Direction Petition	PATHAKOTA VENKATA MOHANA RAO Vs THE STATE OF ANDHRA PRADESH	CHAITANYA GANDHI PEDDINTI	GP FOR HOME	GUNTUR
180	WP/17060/2026 IA 1/2026 Direction Petition	B. RAJU Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR HOME	ANANTAPUR
181	WP/17228/2026 IA 1/2026 Direction Petition	KOMMINENI SHARATH BABU Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR HOME C SUBODH	SPS NELLORE
182	WP/17543/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	SOMEPALLI SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	GP FOR HOME BHOOMA MAHARSHI REDDY	GUNTUR
183	WP/18615/2026 IA 1/2026 Direction Petition	G LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	NALLANI VAMSI KRISHNA		ANANTAPUR
184	WP/18927/2026 IA 1/2026	BOLLA SRINIVAS Vs	R SIVA SAI SWARUP	GP FOR HOME	KRISHNA

	Direction Petition	THE STATE OF ANDHRA PRADESH			
185	WP/20583/2026 IA 1/2026 Direction Petition	THE NELLORE ARYA VYSYA BULLION MERCHANTS AND PAWN BROKERS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP FOR HOME	SPS NELLORE
186	WP/20641/2026 IA 1/2026 Direction Petition	SRI MARINI TALLI AMMAVARI ALAYA COMMITTEE Vs THE STATE OF ANDHRA PRADESH	G VENKATA SUBBA RAJU	GP FOR HOME N SIVA REDDY	VISAKHAPATNAM
187	WP/20843/2026 IA 1/2026 Direction Petition	KUNAM SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	NAGESHWAR RAO PUJARI	GP FOR HOME V ROOPESH KUMAR REDDY	SPS NELLORE
188	WP/22216/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition IA 3/2026 Stay Petition	MR. PATHIKONDA JITENDRA RAO Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR HOME C SUNIL KUMAR REDDY	CHITTOOR
189	WP/22684/2026 IA 1/2026 Direction Petition	KHATIFFARJANA BEGUM Vs THE STATE OF ANDHRA PRADESH	G SRAVAN KUMAR	GP FOR HOME GAJJALA MALLIKARJUNA REDDY	KURNOOL
190	WP/22870/2026 IA 1/2026 Direction Petition	KONADA BABY Vs THE STATE OF ANDHRA PRADESH	P ACHUT RAMA SHASTRY	GP FOR HOME	EAST GODAVARI
191	WP/22898/2026 IA 1/2026 Direction Petition	SARELLA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR HOME GAJJALA MALLIKARJUNA REDDY GP FOR REVENUE	WEST GODAVARI
192	WP/23019/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	DAGGULA VENKATA RAMA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	G VENKATA REDDY	GP FOR HOME	GUNTUR
193	WP/23031/2026 IA 1/2026 Direction Petition	P. RAFIULLAH KHAN Vs THE STATE OF ANDHRA PRADESH	T D PHANI KUMAR	GP FOR HOME PILLIX LAW FIRM	KURNOOL
194	WP/23082/2026 IA 1/2026 Direction Petition	CHINTHAPARTHY APOORVA KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	RAMINENI SATISH BABU	GP FOR HOME GP FOR REVENUE	CHITTOOR
195	WP/23172/2026 IA 1/2026 Direction Petition	POLISETTY VAMSI KRISHNA Vs THE STATE OF ANDHRA PRADESH	P VASU SEKHAR	GP FOR HOME DASARI S V V S V PRASAD	SPS NELLORE
196	WP/23291/2026 IA 1/2026 Direction Petition	VALLEPU NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	GP FOR HOME	VISAKHAPATNAM
197	WP/23625/2026 IA 1/2026 Direction Petition	SARIPALLI HARA TEJA Vs THE STATE OF ANDHRA PRADESH	SATYA SREENIVASA RAO K	GP FOR HOME TADDI SOWMYA NAIDU	VIZIANAGARAM

198	WP/23670/2026 IA 1/2026 Direction Petition	REDDATOTTI RAMESH Vs THE STATE OF ANDHRA PRADESH	CHENNAPPAGARI SANKARA	GP FOR HOME	SPS NELLORE
199	WP/23743/2026 IA 1/2026 Direction Petition	C. RANGANATH Vs THE STATE OF ANDHRA PRADESH	P.VENKATA NARASIMHULU	GP FOR HOME B S VENKATA RAMESH GP FOR REVENUE	KURNOOL
200	WP/23769/2026 IA 1/2026 Direction Petition	NAGIREDDY SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	VALLURI HEMANTH MANIKANTA CHARY	GP FOR HOME	GUNTUR
201	WP/23929/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	JANAB MOHAMMED MADANI SAHEB Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP FOR HOME	WEST GODAVARI
202	WP/24281/2026 IA 1/2026 Direction Petition	MUHAMED SAEED SULTANA BEGUM Vs THE STATE OF ANDHRA PRADESH	MADDIREDDY SAI SUJITH	GP FOR HOME V NITESH	SPS NELLORE
203	WP/24292/2026 IA 1/2026 Direction Petition	DAMODARARAO MANDALA Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR HOME AKULA VAMSI KRISHNA GP FOR REVENUE	VISAKHAPATNAM
204	WP/24461/2026 IA 1/2026 Direction Petition	CHAKALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	CHAKALI HANUMANNA	GP FOR HOME	KURNOOL
205	WP/24991/2026 IA 1/2026 Direction Petition	M RAVISHANKAR REDDY Vs THE STATE OF ANDHRA PRADESH	PATIL YUGANDHAR REDDY	GP FOR HOME	KURNOOL
206	WP/25148/2026 IA 1/2026 Direction Petition	A CHAKRADHAR Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR HOME BONU RAMA SHANKAR RAO GP FOR REVENUE	VISAKHAPATNAM
207	WP/25210/2026 IA 1/2026 Direction Petition	MOTHE GOPARAJU Vs THE STATE OF ANDHRA PRADESH	PADMANABHAM A	GP FOR HOME KALE VIJAYA RAJU	KRISHNA
208	WP/25669/2026 IA 1/2026 Direction Petition	T MURALIDHAR REDDY Vs THE STATE OF ANDHRA PRADESH	P.VENKATA NARASIMHULU	GP FOR HOME	CHITTOOR
209	WP/25853/2026 IA 1/2026 Direction Petition	JAGGUPILLI KANTAMMA Vs THE STATE OF ANDHRA PRADESH	G V S KISHORE KUMAR	GP FOR HOME	VISAKHAPATNAM
210	WP/25861/2026 IA 1/2026 Direction Petition	CHEEDELLA ADILAKSHMI Vs THE STATE OF ANDHRA PRADESH	B PRAKASAM	GP FOR HOME SOMISETTY GANESH BABU	GUNTUR
211	WP/26007/2026 IA 1/2026 Direction Petition	MOHAMMAD ABDUL SIRAJUDDIN Vs THE STATE OF ANDHRA PRADESH	Y NARAPA REDDY	GP FOR HOME	SRIKAKULAM
212	WP/26107/2026 IA 1/2026 Direction Petition	AVUKU VEERANJANEYULU Vs THE STATE OF ANDHRA	TENEPALLI NIRANJAN	GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR	KURNOOL

		PRADESH		RAYALASEEMA SPSR NELLORE PRAKASAM)	
213	WP/26388/2026 IA 1/2026 Direction Petition	J.K. SILKS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	P GOPALA KRISHNA	GP FOR HOME BANDI SRIHARI	VIZIANAGARAM
214	WP/26683/2026 IA 1/2026 Direction Petition	TORLAPATI PAPARAO Vs THE STATE OF ANDHRA PRADESH	KALINGIRI INDIRA PRIYA DARSHNI	GP FOR HOME	EAST GODAVARI
215	WP/27024/2026 IA 1/2026 Direction Petition	SHAIK SHAMEER BASHA @THUMMALA SHAMEER BASHA Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR HOME GP FOR REVENUE	ANANTAPUR
216	WP/28055/2026 IA 1/2026 Direction Petition	MUPPIDI SRIRAMULU Vs THE STATE OF ANDHRA PRADESH	M CHIRANJEEVI	GP FOR HOME	SRIKAKULAM
217	WP/28405/2026 IA 1/2026 Direction Petition	PENMETSA SRINIVASA RAJU Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP FOR HOME	WEST GODAVARI
218	WP/28629/2026 IA 1/2026 Direction Petition	GONGATI BALA SIVA Vs THE STATE OF ANDHRA PRADESH	M VENKATA RAMANA REDDY	GP FOR HOME	YSR KADAPA
219	WP/28848/2026 IA 1/2026 Direction Petition	D B K R CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	CHUNDURI UDAYA	GP FOR HOME	PRAKASAM
220	WP/29126/2026 IA 1/2026 Direction Petition	KONIREDDY RAMA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	M.R.JWALA	GP FOR HOME	CHITTOOR
221	WP/29172/2026 IA 1/2026 Direction Petition	SYED NOORULLA Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR HOME	KURNOOL
222	WP/29754/2026 IA 1/2026 Direction Petition	BONAMUKKALA RAVINDRA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR HOME	SPS NELLORE
223	WP/29873/2026 IA 1/2026 Direction Petition	SRI SALIVAHANA SAMKSHEMA BHAVANA NIRVAHANA COMMITTEE Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	GP FOR HOME	SPS NELLORE
224	WP/29902/2026 IA 1/2026 Direction Petition	KANTUBOTHU S TRINADHA RAO Vs THE STATE OF ANDHRA PRADESH	Y BHANUSRI AKHILA	GP FOR HOME	VISAKHAPATNAM
225	WP/30052/2026 IA 1/2026 Direction Petition	PETA HARI @ P. HARI Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR HOME	CHITTOOR
226	WP/30053/2026 IA 1/2026	GURRALA AKHILA Vs	A.SREE RAM	GP FOR HOME GP FOR REVENUE	KURNOOL

	Direction Petition	THE STATE OF ANDHRA PRADESH			
227	WP/30286/2026 IA 1/2026 Direction Petition	GANGAPATNAM RAVINDRA REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR HOME	SPS NELLORE
228	WP/30352/2026 IA 1/2026 Direction Petition	ANGELA SURYA KUMARI Vs THE STATE OF ANDHRA PRADESH	TALLAPRAGADA SRIRAM	GP FOR HOME	-
229	WP/30548/2026 IA 1/2026 Direction Petition	KORUKONDA DHANUNJAYA RAO Vs THE STATE OF ANDHRA PRADESH	RAJA SEKHAR SYKAM	GP FOR HOME	-

COURT NO. 19

THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM

To be Heard on Monday The 2nd day of November 2026(AT 03:30 PM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST -2)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (HOME) (NON REGISTRATION OF FIRs)					
230	WP/10507/2024 IA 1/2024 Direction Petition	KALLI NARAYANA APPARAO Vs THE STATE OF ANDHRA PRADESH	V V PRABHAKARA RAO	GP FOR HOME GP FOR REVENUE N SRIHARI GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
231	WP/10948/2024 IA 1/2024 Direction Petition	KANDUKURU MASTAN VALLI Vs THE STATE OF AP	PANUKU RAJESH KUMAR	GP FOR HOME N PRAMOD	CHITTOOR
232	WP/11054/2024 IA 1/2024 Direction Petition	BANGARI RAM MURTHY Vs THE STATION HOUSE OFFICER	RAYAPROLU SRIKANTH	GP FOR HOME GP FOR REVENUE	VIZIANAGARAM
233	WP/12610/2024 IA 1/2024 Direction Petition	Y RAMANJINAMMA Vs .THE STATE OF ANDHRA PRADESH	M KARIBASAIAH	GP FOR HOME GP FOR HOME GP FOR WOMEN DEV CHILD WELFARE	ANANTAPUR
234	WP/28374/2024 IA 1/2024 Direction Petition	CHINTAGUNTA SRINIVASULU Vs THE STATE OF AP	RAGHUNATH Y	GP FOR HOME	GUNTUR
235	WP/31445/2024 IA 1/2024 Direction Petition	ADDALA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	L SRAVANTHI NIDADAVOLE	GP FOR HOME	WEST GODAVARI
236	WP/3776/2025 IA 1/2025 Direction Petition	T VIJAYA AMRUTHA RANI @ CHIRRA AMRUTHA RANI Vs THE STATE OF ANDHRA PRADESH	S SYAMSUNDER RAO	GP FOR HOME	KRISHNA
237	WP/8361/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	GARLA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	VELIVELA VEERARAGHAVAIAH	GP FOR HOME M VENKATA RAMANA REDDY	CHITTOOR
238	WP/8745/2025 IA 1/2025 Direction Petition	GOGINENI VENKATA KRISHNAIAH @ KRISHNAIAH Vs THE STATE OF AP	GANGISETTI UMA SANKAR	GP FOR HOME GP FOR AGRICULTURE MADHAVA RAO NALLURI GP FOR REVENUE	PRAKASAM
239	WP/13817/2025 IA 1/2025 Direction Petition	CHEBROLU KRISHNAVENI Vs THE STATE OF ANDHRA PRADESH	DAGGUBATI RAMASWAMY REDDY	GP FOR HOME	GUNTUR
240	WP/17037/2025 IA 1/2025 Direction Petition	NAMBURI SIRISHA Vs THE STATE OF AP	V SATYANARAYANA NEKKANTI	GP FOR HOME	WEST GODAVARI
241	WP/19492/2025 IA 1/2025 Direction Petition	PATHAN ARAFATH Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR HOME	GUNTUR
242	WP/19494/2025 IA 1/2025 Direction Petition	DHARAVATHU RAMESH NAYAK Vs THE STATE OF AP	V R MAHESWARA RAO PALETI	GP FOR HOME	KRISHNA

243	WP/32732/2025 IA 1/2025 Direction Petition	KANDAVALLI INDIRA Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR HOME	WEST GODAVARI
244	WP/34540/2025 IA 1/2025 Direction Petition	KAMINENI ARUNA Vs THE STATE OF AP	RAVI TEJA GUDE	GP FOR HOME	PRAKASAM
245	WP/308/2026 IA 1/2026 Direction Petition	NAKKA LAKSHMINARAYANA Vs THE STATE OF AP	SRINIVAS AMBATI	GP FOR HOME	SRIKAKULAM
246	WP/320/2026 IA 1/2026 Direction Petition	SMT. KOTA VICTORIA RANI Vs THE STATE OF ANDHRA PRADESH	ANGURU MANOHAR	GP FOR HOME	VISAKHAPATNAM
247	WP/1124/2026 IA 1/2026 Direction Petition	BOYA BHIMESH Vs THE STATE OF ANDHRA PRADESH	B V APARNA LAKSHMI	GP FOR HOME	KURNOOL
248	WP/1942/2026 IA 1/2026 Direction Petition	MEKA YESUDAYAMMA Vs THE STATE OF AP	M P V N V SASTRI	GP FOR HOME GP FOR REVENUE	PRAKASAM
249	WP/3793/2026 IA 1/2026 Direction Petition	M CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	BVSS BALAKRISHNA RANJIT	GP FOR HOME	KRISHNA
250	WP/3917/2026	MONDITHOKA SAROJA Vs THE STATE OF ANDHRA PRADESH.	MANUBROLU SRINIVASA RAO	GP FOR HOME	KRISHNA
251	WP/4662/2026 IA 1/2026 Direction Petition	BANDREDDI RAJANI Vs THE STATE OF ANDHRA PRADESH	PATHURI SRINIVAS	GP FOR HOME NARASIMHA RAO GUDISEVA	KRISHNA
252	WP/6081/2026 IA 1/2026 Direction Petition	VELURI VENKATA KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	VARREY VENKATA NAGA VISHNU TEJA	GP FOR HOME KARUMANCHI INDRANEEL BABU	PRAKASAM
253	WP/6604/2026 IA 1/2026 Direction Petition	SARELLA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	GADDIGOPULA SRINIVAS	GP FOR HOME GAJJALA MALLIKARJUNA REDDY	WEST GODAVARI
254	WP/7116/2026 IA 1/2026 Direction Petition	RAMULA RANGANNA Vs THE STATE OF A.P.	N PREMRAJ GP FOR REGISTRATION AND STAMPS	GP FOR HOME	KURNOOL
255	WP/7222/2026 IA 1/2026 Direction Petition	GUNDLURI SARAN KUMAR Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP FOR HOME	KURNOOL
256	WP/7819/2026 IA 1/2026 Direction Petition	PAGADALA HARIBABU REDDY Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR HOME	CHITTOOR
257	WP/7830/2026 IA 1/2026 Direction Petition	PEDDIREDDY VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	PASALAPUDI SATYA HARITHA	GP FOR HOME	PRAKASAM

258	WP/9099/2026 IA 1/2026 Direction Petition	SEERLA GANGAMMA Vs THE STATE OF ANDHRA PRADESH	OMKAR D	GP FOR HOME	YSR KADAPA
259	WP/9265/2026	JONNALA ADARSH REDDY Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP FOR HOME GP FOR COMMERCIAL TAX	GUNTUR
260	WP/9572/2026 IA 1/2026 Direction Petition	SHAIK SUBHASHINI Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR HOME	WEST GODAVARI
261	WP/9598/2026 IA 1/2026 Direction Petition	K SARITHA Vs THE STATE OF ANDHRA PRADESH	MADHAVI DONTHARAJU	GP FOR HOME	KRISHNA
262	WP/9835/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	S SUVIGNA SHOUR Vs THE STATE OF AP	ANUP KOUSHIK KARAVADI	GP FOR HOME N SASIKALA	YSR KADAPA
263	WP/11016/2026 IA 1/2026 Direction Petition	ATLA VENKATA SUBBA REDDY Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME	KURNOOL
264	WP/11247/2026 IA 1/2026 Direction Petition	V RAGHUNANDHA NAIDU Vs THE STATE OF AP	G.KRISHNAPRASAD ROYAL	GP FOR HOME	CHITTOOR
265	WP/11470/2026 IA 1/2026 Direction Petition	YAPARLA RADHIKA Vs THE STATE OF AP	P B REDDY	GP FOR HOME	YSR KADAPA
266	WP/12672/2026 IA 1/2026 Direction Petition	SMT.SIGE VIJAYA LAKSHMI Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME	YSR KADAPA
267	WP/12701/2026	P VENKATESH @ K.P. SHIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	GBV RAVI KUMAR	GP FOR HOME	CHITTOOR
268	WP/13428/2026 IA 1/2026 Direction Petition	CHUKKA JATLAYYA Vs THE STATE OF ANDHRA PRADESH	INAPURAPU SURYANARAYANA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
269	WP/13669/2026 IA 1/2026 Direction Petition	CHUKKA SRIDEVAMMA Vs THE STATE OF AP	BONU RAMA SHANKAR RAO	GP FOR HOME	VIZIANAGARAM
270	WP/13686/2026 IA 1/2026 Direction Petition	THIRUMALA MADHURI Vs THE STATE OF ANDHRA PRADESH	V R MAHESWARA RAO PALETI	GP FOR HOME	WEST GODAVARI
271	WP/13765/2026 IA 1/2026 Direction Petition	SYED NOOR Vs THE STATE OF AP	MD SALEEM	GP FOR HOME	CHITTOOR
272	WP/13771/2026 IA 1/2026 Direction Petition	BHUMA ANJANEYULU Vs THE STATE OF ANDHRA PRADESH	PANGULURU RACHANA	GP FOR HOME	PRAKASAM

273	WP/13889/2026 IA 1/2026 Direction Petition	MULA VASUDEVA RAO Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR HOME	KRISHNA
274	WP/13920/2026 IA 1/2026 Direction Petition	TELAPROLU VENKATA SAI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR HOME GAJJALA MALLIKARJUNA REDDY	GUNTUR
275	WP/14017/2026 IA 1/2026 Direction Petition	ABBINA SRINIVASA RAO Vs STATE OF ANDHRA PRADESH	D TARAKA PRASAD	GP FOR HOME	WEST GODAVARI
276	WP/14029/2026 IA 1/2026 Direction Petition	KARNATI VEERABHADRA RAO Vs THE STATE OF ANDHRA PRADESH	PONNEKANTI MALLIKARJUNA RAO	GP FOR HOME	GUNTUR
277	WP/14157/2026 IA 1/2026 Direction Petition	K ANAND NAIDU Vs THE STATE OF ANDHRA PRADESH	DONDAPPAGARI SAI SIDDI SRIKHAR	GP FOR HOME	CHITTOOR
278	WP/14165/2026 IA 1/2026 Direction Petition	BELLAMKONDA PAPARAO Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU KOLLA	GP FOR HOME GP FOR REVENUE SASANKA BHUVANAGIRI	WEST GODAVARI
279	WP/14313/2026 IA 1/2026 Direction Petition	MAKINENI VENKATA SUJATHA Vs THE STATE OF ANDHRA PRADESH	PATHI SIVA PRASAD	GP FOR HOME	PRAKASAM
280	WP/14677/2026 IA 1/2026 Direction Petition	PUSULOORI RAJESH Vs THE STATE OF ANDHRA PRADESH	P M MITHILESHWARA REDDY	GP FOR HOME	KURNOOL
281	WP/14823/2026 IA 1/2026 Direction Petition	ADAPUREDDY TATALU Vs THE STATE OF ANDHRA PRADESH	NANI BABU ROBBA	GP FOR HOME GP FOR REVENUE	VISAKHAPATNAM
282	WP/15137/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	MS. GUDIMETIA SUDHA MAHESWARI Vs STATE OF ANDHRA PRADESH	B PRATAP	GP FOR HOME	WEST GODAVARI
283	WP/15812/2026 IA 1/2026 Direction Petition	TUMU VEERALAKSHMI Vs THE STATE OF ANDHRA PRADESH	HARSHA VARDHANA RAO C	GP FOR HOME	KRISHNA
284	WP/16047/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	M MUNIRAJA ACHARI Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR REVENUE GP FOR HOME	CHITTOOR
285	WP/16641/2026 IA 1/2026 Direction Petition	KARNATAPU JAGANNATH Vs THE STATE OF ANDHRA PRADESH	AKULA VAMSI KRISHNA	GP FOR HOME	KRISHNA
286	WP/17479/2026 IA 1/2026 Direction Petition	A.V. L. DHARMA RAO Vs THE STATE OF ANDHRA PRADESH	KANDULA KALYANA RAGHUVEER	GP FOR HOME	WEST GODAVARI

287	WP/17914/2026 IA 1/2026 Direction Petition	SRINATH PENDYALA Vs STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR HOME	GUNTUR
288	WP/18555/2026 IA 1/2026 Direction Petition	NARVANENI MURALI Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME P PRABHAKAR RAO	KRISHNA
289	WP/18743/2026 IA 1/2026 Direction Petition	KOLIKIPAMU GOYYAMMA Vs THE STATE OF ANDHRA PRADESH	PALAM NASARAIAH	GP FOR HOME	WEST GODAVARI
290	WP/20559/2026 IA 1/2026 Direction Petition	ERUKULA RAMA MOHAN Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	GP FOR HOME	ANANTAPUR
291	WP/20636/2026	R SARASWATHI Vs THE STATE OF ANDHRA PRADESH	RAMINENI SATISH BABU	GP FOR HOME	CHITTOOR
292	WP/20816/2026 IA 1/2026 Direction Petition	JATTAVATHU DEVI Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	GP FOR HOME	GUNTUR
293	WP/21090/2026 IA 1/2026 Direction Petition	RAVINDRA REDDY Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR HOME	CHITTOOR
294	WP/21113/2026 IA 1/2026 Direction Petition	A.SUGUNA Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR HOME	CHITTOOR
295	WP/21445/2026 IA 1/2026 Direction Petition	MESALA RAJESWARA RAO Vs THE STATE OF ANDHRA PRADESH	NAGESWARA RAO BAIPUDI	GP FOR HOME	KRISHNA
296	WP/21581/2026 IA 1/2026 Direction Petition	SHAIK SYED MEER Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR HOME DEVALAMPALLI PURUSHOTHAM REDDY V JAYA KUMAR	CHITTOOR
297	WP/21659/2026 IA 1/2026 Direction Petition	INTI RADHA Vs THE STATE OF ANDHRA PRADESH	AMIRISETTY SAI RAGHAVA	GP FOR HOME	WEST GODAVARI
298	WP/21726/2026 IA 1/2026 Direction Petition	YELLAMAILLI PRAMOD JOSHI Vs THE STATE OF ANDHRA PRADESH	GOWRI SANKAR CHEEKATLA	GP FOR HOME	WEST GODAVARI
299	WP/21739/2026 IA 1/2026 Direction Petition	VELAGALA VENKATA RAMAKRISHANA REDDY Vs THE STATE OF ANDHRA PRADESH	RAJU GUBBALA	GP FOR HOME	EAST GODAVARI
300	WP/21743/2026 IA 1/2026 Direction Petition	B. SURENDRA Vs THE STATE OF ANDHRA PRADESH	K SAI KRISHNA MOHAN RAO	GP FOR HOME	ANANTAPUR
301	WP/21902/2026 IA 1/2026 Direction Petition	ALLURI SATYA RAJU Vs THE STATE OF ANDHRA PRADESH	RAMESH N	GP FOR HOME	KURNOOL

302	WP/22060/2026 IA 1/2026 Direction Petition	V.BUJJI Vs THE STATE OF ANDHRA PADESH	V VINOD K REDDY	GP FOR HOME YANAGUNURU SHASHANK	CHITTOOR
303	WP/22071/2026 IA 1/2026 Direction Petition	S SABBIR Vs STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR HOME SAMBOJU BALA GOPAL	ANANTAPUR
304	WP/22225/2026 IA 1/2026 Direction Petition	MABBU VENKATA RATHNAM Vs THE STATE OF ANDHRA PRADESH	K GANI REDDY	GP FOR HOME	KRISHNA
305	WP/22739/2026 IA 1/2026 Direction Petition	VAKA GANGADHARA RAO Vs THE STATE OF ANDHRA PRADESH	BORRA SRINIVASA RAO	GP FOR HOME RENU CHAKRAVARTHY KANADAM	GUNTUR
306	WP/22910/2026 IA 1/2026 Direction Petition	MARUVADA MANI Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	GP FOR HOME	VISAKHAPATNAM
307	WP/23184/2026 IA 1/2026 Direction Petition	RAJANALA RAMA DEVI Vs THE STATE OF ANDHRA PRADESH	CHALLA SIVASANKAR	GP FOR HOME N SIVA REDDY J.V.PHANIDUTH PRATHIWADA VARUN KUMAR	WEST GODAVARI
308	WP/23250/2026 IA 1/2026 Direction Petition	N BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR HOME	KRISHNA
309	WP/23631/2026 IA 1/2026 Direction Petition	D.RAJESHWARI Vs THE STATE OF ANDHRA PRADESH.	M M M SRINIVASA RAO	GP FOR HOME Y R SAI ADARSH	KURNOOL
310	WP/23969/2026 IA 1/2026 Direction Petition	SANNAPU LAKSHMI Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR HOME	EAST GODAVARI
311	WP/24091/2026 IA 1/2026 Direction Petition	GADE GIRISH KUMAR Vs THE STATE OF ANDHRA PRADESH	CORPUS JURIS LAW PANEL LLP	GP FOR HOME REGULAGADDA VENKATESH	EAST GODAVARI
312	WP/24092/2026 IA 1/2026 Direction Petition	RAVI SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR HOME	GUNTUR
313	WP/24238/2026 IA 1/2026 Direction Petition	T SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR HOME KONDETI RANGA SRINIVAS	CHITTOOR
314	WP/24441/2026 IA 1/2026 Direction Petition	SMT KAMATHAM LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	R.NAVEEN KUMAR	GP FOR HOME	KURNOOL
315	WP/24501/2026 IA 1/2026 Direction Petition	NEELAM VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	S SRAVANA SANDHYA	GP FOR HOME	YSR KADAPA
316	WP/24628/2026 IA 1/2026 Direction Petition	S N FARHATH YASMIN Vs THE STATE OF ANDHRA PRADESH	BASHA SHAIK	GP FOR HOME	CHITTOOR

317	WP/24819/2026 IA 1/2026 Direction Petition	CHENNU VENKATASWAMY Vs THE STATE OF ANDHRA PRADESH	BORRA SRINIVASA RAO	GP FOR HOME K.M.PAVAN KUMAR GP FOR REVENUE	KRISHNA
318	WP/24848/2026 IA 1/2026 Direction Petition	B. NARAYANA SWAMY Vs THE STATE OF ANDHRA PRADESH	P SREE RAMULU NAIDU	GP FOR HOME P N MURTHY	ANANTAPUR
319	WP/24911/2026 IA 1/2026 Direction Petition	VAKALAPUDI MOUNIKA Vs THE STATE OF ANDHRA PRADESH	D TARAKA PRASAD	GP FOR HOME MEKA RAHUL CHOWDARY	GUNTUR
320	WP/24963/2026 IA 1/2026 Direction Petition	DOVARI YANADI Vs THE STATE OF ANDHRA PRADESH	V R MAHESWARA RAO PALETI	GP FOR HOME	KRISHNA
321	WP/24989/2026 IA 1/2026 Direction Petition	M. PRAMEELA Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR HOME	CHITTOOR
322	WP/24992/2026 IA 1/2026 Direction Petition	PERAPOGU SATTENNA @SATYA Vs THE STATE OF ANDHRA PRADESH	MUSUDI BABJI	GP FOR HOME	KURNOOL
323	WP/25594/2026 IA 1/2026 Direction Petition	KODIDALA PEDDA VENKATA SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	KOTESWARA RAO MUMMANENI	GP FOR HOME	YSR KADAPA
324	WP/25639/2026 IA 1/2026 Direction Petition	PINNINTI RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	GP FOR HOME	VIZIANAGARAM
325	WP/25827/2026 IA 1/2026 Direction Petition	YERRAMSETTIVENKATESWARAMMA Vs THE STATE OF ANDHRA PRADESH	MUNIPALLI PRUDHVIRAJ	GP FOR HOME GP FOR REVENUE K J DAYANAND KUMAR	GUNTUR
326	WP/25917/2026 IA 1/2026 Direction Petition	M SANTHAMMA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR HOME	CHITTOOR
327	WP/25982/2026 IA 1/2026 Direction Petition	GATTU SUBHAN Vs THE STATE OF ANDHRA PRADESH	G JAGADEESWAR	GP FOR HOME RAVITEJA TALASEELA	KURNOOL
328	WP/25988/2026 IA 1/2026 Direction Petition	SHAIK BAJI SHAHEED Vs THE STATE OF ANDHRA PRADESH	CHETAN PONNURU	GP FOR HOME	GUNTUR
329	WP/25994/2026 IA 1/2026 Direction Petition	THOGARAPU ACHYUTHARAO Vs THE STATE OF ANDHRA PRADESH	K S S NARAYANA	GP FOR HOME	SRIKAKULAM
330	WP/26868/2026 IA 1/2026 Direction Petition	NEELI UDAYA BHASKARA DURGA GANAPATHI Vs THE STATE OF ANDHRA PRADESH	GOWRI SANKAR CHEEKATLA	GP FOR HOME	WEST GODAVARI

331	WP/26981/2026 IA 1/2026 Direction Petition	TADI SWATHI @ MAARLAPUDI SWATHI Vs THE STATE OF ANDHRA PRADESH	GOWRI SANKAR CHEEKATLA	GP FOR HOME	WEST GODAVARI
332	WP/27099/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition	VADLAPATLA SAI MALLIK Vs THE STATE OF ANDHRA PRADESH	VENIGALLA SRINIVASA RAO	GP FOR HOME MADHAVA RAO NALLURI	WEST GODAVARI
333	WP/27114/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	KOLLANEHRUMALA Vs THE STATE OF ANDHRA PRADESH	GUTTAPALEM VIJAYA KUMAR	GP FOR HOME D V SASIDHAR	KRISHNA
334	WP/27604/2026 IA 1/2026 Direction Petition	S G S P NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR HOME	PRAKASAM
335	WP/28025/2026 IA 1/2026 Direction Petition	KORICHA GANGA RATNAMMA Vs THE STATE OF ANDHRA PRADESH	VENKATESH KOSARAJU	GP FOR HOME	ANANTAPUR
336	WP/28323/2026 IA 1/2026 Direction Petition	UDAYAGIRI KARUNA Vs THE STATE OF ANDHRA PRADESH	ANIL KUMAR JALDI	GP FOR HOME	KRISHNA
337	WP/28485/2026 IA 1/2026 Direction Petition	BOLLIMUNTHA BHUVANESWARI Vs THE STATE OF ANDHRA PRADESH	SRINIVASU L	tom	GUNTUR
338	WP/28920/2026 IA 1/2026 Direction Petition	INALA SUGUNA NAGAMANI Vs THE STATE OF ANDHRA PRADESH	AKULA VAMSI KRISHNA	GP FOR HOME GP FOR REVENUE	KRISHNA
339	WP/29009/2026 IA 1/2026 Direction Petition	PATAN ARAFATH Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR HOME	PRAKASAM
340	WP/29169/2026 IA 1/2026 Direction Petition	SMT AVULAKUNTA DHANAMMA Vs THE STATE OF ANDHRA PRADESH	MAHESWARI ARIKA	GP FOR HOME	YSR KADAPA
341	WP/29220/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	SMT. DAVULURI PRABHAVATHI Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR HOME	WEST GODAVARI
342	WP/29524/2026	SREEKANTH BULLA Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	GP FOR HOME	KRISHNA
343	WP/29553/2026 IA 1/2026 Direction Petition	MOLLI KRISHNA Vs THE STATE OF ANDHRA PRADESH	AKULA VAMSI KRISHNA	GP FOR HOME	KRISHNA
344	WP/29624/2026 IA 1/2026 Direction Petition	UPPADA RAVI PRAKASH Vs THE STATE OF ANDHRA PRADESH	K SUBRAHMANYAM	GP FOR HOME	VIZIANAGARAM

345	WP/29765/2026 IA 1/2026 Direction Petition	PARASA JYOTHI Vs THE STATE OF ANDHRA PRADESH	THRIPURAM KARTHIK CHANDRA MOULI	GP FOR HOME M SOLOMON RAJU	KRISHNA
346	WP/30263/2026 IA 1/2026 Direction Petition	SHAIK SABIRA Vs THE STATE OF ANDHRA PRADESH	P M MITHILESHWARA REDDY	GP FOR HOME	KURNOOL
347	WP/30374/2026 IA 1/2026 Direction Petition	M. BRAHMA REDDY Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR HOME	GUNTUR
348	WP/30464/2026 IA 1/2026 Direction Petition	A JAYASEELA Vs THE STATE OF ANDHRA PRADESH	SINGARAJU MAHASWETHA VARMA	GP FOR HOME	CHITTOOR
349	WP/30739/2026 IA 1/2026 Direction Petition	VANKA SOMARAJU Vs THE STATE OF ANDHRA PRADESH	PILLI SUNDEEP	GP FOR HOME	KRISHNA
350	WP/30844/2026 IA 1/2026 Direction Petition	M. ESHWARAIAH Vs THE STATE OF ANDHRA PRADESH	SAYYAD TAWSIF	GP FOR HOME	ANANTAPUR
351	WP/30919/2026	KATIKITHALA PRASANNA KUMARI Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	GP FOR HOME	WEST GODAVARI
352	WP/30935/2026 IA 1/2026 Direction Petition	MANDAPAKA VENKATAPATHI Vs THE STATE OF ANDHRA PRADESH	MAKIREDDY MANOJ	GP FOR HOME	EAST GODAVARI
353	WP/31243/2026 IA 1/2026-Direction Petition	KAKI SRAVANI Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR HOME	CHITTOOR